

Sundaram Mahadeo Autoworld Pvt Ltd**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.**

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Date of Commencement of CIRP: 20-01-2023; List of Creditors is Pursuant to claims received and updated as on 26-08-2023

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of continue not claim	Amount of any mutual dues, that may be sett off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of Voting in CoC					
1	State Bank of India	07.02.2023	59605064.00	Secured Financial Creditor	59516623.00	59516623.00	59516623.00	NO	34.98%	-	-	88441.00	-	Note 1
2	Tata Capital Financial Services Limited	21.02.2023	50706860.00	Secured Financial Creditor	50706860.00	50706860.00	50706860.00	NO	29.80%	-	-	-	-	Note 2
3	Tata Motors Finance Solutions Limited	13.02.2023 and modified	18262816.00	Secured Financial	18262816.00	18262816.00	18262816.00	NO	35.00%	-	-	-	-	Note 3
			41291612.00		41291612.00	41291612.00	41291612.00							Note 4
4	IndusInd Bank Limited	23.02.2023	377528.00	Secured Financial Creditor	377528.00	377528.00	377528.00	NO	0.22%	-	-	-	-	Note 5
Total			170243880.00		170155439.00	170155439.00	170155439.00		100.00%			88441.00		

Note 1:

The amount not accepted pertains to differences in the interest amount claimed by the financial creditor. The claim by the Secured FC pertains to the fund based limits availed by the company from the Bank

Note 2

The claim by the Secured FC is towards the Channel Finance Agreement entered into by the corporate debtor

Note 3

The claim by the Secured FC is towards the Channel Finance Agreement entered into by the corporate debtor

Note 4

The claim by the Secured FC is towards emergency credit line guarantee loan extended to the corporate debtor

Note 5

The claim by the Secured FC is exclusively towards a car loan extended to the company to purchase one car. The RP has now taken possession of the car.